

such as delay in land acquisition, shifting of utilities, obtaining environmental / forest clearances and railway approvals for road over bridges (ROBs) / road under bridges (RUBs), arbitrations, court litigations and law and order problems in some States.

(c) The steps taken by the Government to avoid delays in implementation of projects include setting up of Special Land Acquisition Units (SLAUs) in various States to carry out land acquisition activities under National Highways Authority of India (NHAI) and to coordinate with the district level officials. These SLAUs are assisting in processing the notifications and also in disbursement of compensation awards and possession of land in these States. In other States where dedicated SLAUs are not set up, adequate manpower resources have been provided to Competent Authority of Land Acquisition, who is generally a revenue official, to the State Government(s), to carry out the land acquisition work.

Regional Offices headed by Chief General Managers (CGM) have been set up by NHAI for close monitoring of implementation of projects. High Powered Committee has been constituted in the States, where NHAI is operating, under Chief Secretary / Principal Secretaries of Public Works Departments, Revenue, Power and Water Supply apart from other State Government officials as Members. The RO / CGM of NHAI for concerned State have been nominated as Member Secretary. The Committee's mandate is expeditious resolution of issues for faster implementation of project *inter-alia*, including land acquisition, shifting of utilities and rehabilitation and resettlement. Achievement of targets is being monitored closely. Projects are periodically reviewed at field and at HQs.

Highway Construction in Left-Wing Affected Areas

1022. SHRI MOINUL HASSAN :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether highway construction in Left-wing affected areas has come to halt due to rise in incidents of violence;
- (b) if so, the details thereof;
- (c) the steps that are being taken to ensure on time completion of the project; and
- (d) the losses being incurred due to delay in completion of the highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) No, Sir.

(b) Does not arise. Length of roads constructed for development of roads in Left Wing Extremism (LWE) areas during 2010-11 and 2011-12 are given below :

S.No.	States	Length in km constructed during 2010-2011	Length in km constructed during 2011-2012
1	2	3	4
1.	Andhra Pradesh	77	204
2.	Bihar	49	293
3.	Chhattisgarh	34	215
4.	Jharkhand	0	12
5.	Madhya Pradesh	9	40
6.	Maharashtra	66	105
7.	Orissa	0	69
8.	Uttar Pradesh	16	0

(c) Regular monitoring is being done by the Ministry to accelerate the pace of LWE works.

(d) No losses have been reported due to delay in completion.

Construction of road in naxal affected areas

†1023. SHRI KAPTAN SINGH SOLANKI :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has fixed targets for the construction of roads in the naxal affected States amidst risks and tough challenges;

(b) if so, the details thereof;

(c) whether it is a fact that there has been no construction of roads by Government in some parts of the 34 naxal affected districts of many States including Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) A target for construction of 800 km roads during 2011-2012 and 1200 km roads during 2012-2013 has been fixed in Left Wing Extremism affected areas.

(c) and (d) Length of roads constructed during 2010-2011 and 2011-2012 are given below :

† Original notice of the question was received in Hindi